

SPECIAL BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/197(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	"THE REGISTRAR OF COMPANIES WEST BENGAL VS VIBGYOR ALLIED INDUSTRIES LIMITED . "
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Ms. Tanvi Luhariwala, Adv. : For Official Liquidator

ORDER

1. Ld. Counsel for the Official Liquidator present.
2. An adjournment is sought on behalf of Official Liquidator due to some personal reasons.
3. Post this matter on **20/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**